

(2)
3.11.92 Hon. Mr. Maharaj Din. J.M. (7)

None appeared on behalf of the applicant.
The case is from Sine-die list and has come
for the first time today. Adjourned and
list this case on 12.11.92 for admission.
Counsel for the applicant be informed
accordingly.

(smc)

J.M.

12-11-92 Hon. Mr. Maharaj Din, J-M.

None appeared on behalf of
the applicant despite notice
sent through regd. post to the
counsel for the applicant.
The O.A. is dismissed in
default.

(lw)

J.M.